

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1537
TO BE ANSWERED ON 09.03.2017**

HYDRO POWER POLICY

1537. SHRI B. VINOD KUMAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government is planning to formulate a New Hydro Power Policy to push stalled hydro power projects and to extend the benefits for renewable sources like wind and solar to hydro projects beyond 25 MW capacity so as to boost hydro power sector;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : In order to promote clean and renewable hydro electric power and make it sustainable, various options are under consideration with the Government of India, which, inter-alia, include:-

- (i) Declaring all hydro power projects (irrespective of size) as renewable energy which would ensure coverage under Renewable Purchase Obligation and qualify for dispatch priority.**
- (ii) Providing cheaper credit to hydro power projects above 25 MW with a view to make tariff competitive.**
- (iii) Engaging with Central Electricity Regulatory Commission (CERC) to work out modalities to reduce tariff by changing / rationalizing other tariff parameters like depreciation, O&M etc.**
